NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 67

CP 3196/2018

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**
ORDER SHEET OF THE HEARING ON **10.04.2024**

NAME OF THE PARTIES: RAJEEV KUMAR GUPTA
V/S
ATTITUDE LIFE SCIENCE PRODUCTS PVT LTD

Section 241-242 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Subradeep Banerjee, Ld. Counsel for the Applicant present.
2. Parties are directed to suggest the name of valuer for consideration of this Bench for the appointment.
3. List this matter on 21.05.2024.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/